

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/177(KB)2024
IA(I.B.C)/1478(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	INDIAN BANK VS MRS. ANJALI OMPRAKASH BERLIA PERSONAL GUARANTOR OF M/S SOFTEL OVERSEAS PVT LTD.
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms.R.Sanyal, Adv.]
Ms.Zeba Khan,Adv.]
Ms.Muskan Saha, Adv.]

Ms. Manju Bhuteria,Adv.] For the Personal Guarantor
Mr.A.K.Dey, Adv.]
Ms.Kamalika Mukherjee, Adv.]
Ms.Chumki Das Bairagya,Adv.]

Ms. Shreya Choudhary,Adv.] For the personal guarantor

O R D E R

1. Ld.Counsel for the parties present.

2. IA(I.B.C)/1478(KB)2024

- i. Ld.Counsel for the Financial Creditor /Respondent seeks time file Reply affidavit to the IA.
- ii. At request, two weeks is granted for the same.

3. Post the matter on **08/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ